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NOTIFICATION
(INCOME-TAX)

NO. 1274 (F.NO.173/146-A/75-II(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies Ramakrishna Math, (Howrah) for the purpose of the said section for tax and from assessment year(s) 1975-76.


(K.R.RAGHAVAN)
DIRECTOR, GOVERNMENT OF INDIA

To

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